

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 344 of 1996

Thursday, this the 21st day of March, 1996

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR S.P. BISWAS, ADMINISTRATIVE MEMBER

S. Geethanand,  
S/o Sivasankara Pillai,  
Discharged Soldier No.2577319  
Rugmini Sadanam, Aramada PO,  
Tirumala, Trivandrum-32  
.. Applicant

By Advocate Mr. Thomas Mathew

Vs.

1. Accountant General,  
Office of the Accountant General (A&E)  
(Accounts & Entitlements)  
Trivandrum.
2. Comptroller and Auditor General of India,  
Bahadur Shah Sapar Marg,  
New Delhi-2  
.. Respondents

By Advocate Mr. George Joseph, ACGSC

The application having been heard on 21st March, 1996,  
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a direction to respondent Accountant General, to engage him as Chawkidar in his office. The claim is made on the strength of casual service rendered for 67 days. A representation made by applicant for this purpose was rejected by respondent-I by passing a well reasoned order.

2. As rightly pointed out by Standing Counsel for respondents applicant will not prescribe a legal right by the short duration of casual service. This position

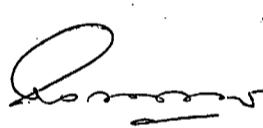
finds acceptance in State of Gujarat & Another Vs. P.J.

Kampavat & Others, AIR 1992 SC 1685. Application must fail for this reason.

3. Applicant was a member of the Armed Forces and he sustained serious injuries in the service of his country. His case deserves extreme compassion. Standing Counsel for respondents submits that the request of applicant for employment will be considered as sympathetically as possible at least against casual vacancies that arise. We do not think it necessary to issue any directions because we are confident that respondents will do what is appropriate in these circumstances.

4. We record the submission, and dispose of the application. Parties will suffer their costs.

Dated the 21st March, 1996



S.P. BISWAS  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

ak/21-3